

**ITC (HS), 2017  
SCHEDULE 1 – IMPORT POLICY**

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**CHAPTER 10**

**CEREALS**

**NOTES:**

1. (A) The products specified in the headings of this Chapter are to be classified in those headings only if grains are present, whether or not in the ear or on the stalk.  
(B) The Chapter does not cover grains which have been hulled or otherwise worked. However, rice, husked, milled, polished, glazed, parboiled or broken remains classified in heading 1006.
2. Heading 1005 does not cover sweet corn (Chapter 7).

**SUB-HEADING NOTE:**

The term “Durum wheat” means wheat of the *Triticum durum* species and the hybrids derived from the inter-specific crossing of *Triticum durum* which has same number (28) of chromosomes as that species.

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>1001</b>	<b>WHEAT AND MESLIN</b>		
	<i>Durum wheat:</i>		
1001 11 00	Seed	Restricted	Import subject to Policy Condition (2) below.
1001 19 00	Other	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP and Import subject to Policy Condition (4) below.
	<i>Other:</i>		
1001 91 00	Seed	Restricted	Import subject to Policy Condition (2) below.
<b>1001 99</b>	<i>Other:</i>		
1001 99 10	Wheat	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP and Import subject

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			to Policy Condition (4) below.
1001 99 20	Meslin	Free	
<b>1002</b>	<b>RYE</b>		
1002 10 00	Seed	Restricted	Import subject to Policy Condition (2) below.
1002 90 00	Other	Free	
<b>1003</b>	<b>BARLEY</b>		
1003 10 00	Seed	Restricted	Import subject to Policy Condition (2) below.
1003 90 00	Other	Free	
<b>1004</b>	<b>OATS</b>		
1004 10 00	Seed	Restricted	Import subject to Policy Condition (2) below.
1004 90 00	Other	Free	
<b>1005</b>	<b>MAIZE (CORN)</b>		
1005 10 00	Seed	Restricted	Import subject Policy Condition (2) below.
1005 90 00	Other	Free*	
<b>1006</b>	<b>RICE</b>		
<b>1006 10</b>	<b><i>Rice in husk (paddy or rough):</i></b>		
1006 10 10	Of seed quality	Restricted	Import subject to Policy Condition (2) below.
1006 10 90	Other	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP.
1006 20 00	Husked ( <i>brown</i> ) Rice	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP.
<b>1006 30</b>	<b><i>Semi-milled or wholly milled rice, whether or</i></b>		

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	<i>not polished or glazed:</i>		
1006 30 10	Rice, parboiled	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP.
1006 30 20	Basmati rice	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP.
1006 30 90	Other	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP.
1006 40 00	Broken rice	State Trading Enterprise	Import allowed through FCI subject to Para 2.20 of FTP.
<b>1007</b>	<b>GRAIN SORGHUM</b>		
<b>1007 00</b>	<b>Grain Sorghum</b>		
<b>1007 00 10</b>	<b>Of seed quality</b>	Restricted	Import subject to Policy Condition (2) below.
<b>1007 00 90</b>	<b>Other</b>	Free	
<b>1007 10</b>	<b>Seed</b>		
1007 10 00	Seed	Restricted	Import subject to Policy Condition (2) below.
1007 90	Other		
1007 90 00	Other	Free	
<b>1008</b>	<b>BUCKWHEAT, MILLET AND CANARY SEEDS; OTHER CEREALS</b>		
<b>1008 10</b>	<b><i>Buckwheat:</i></b>		
1008 10 10	Of seed quality	Restricted	Import subject to Policy Condition (2) below.
1008 10 90	Other	Free	

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	<b>Millet:</b>		
<b>1008 21</b>	<b>seed</b>		
1008 21 10	Jawar	Restricted	Import subject to Policy Condition (2) below.
1008 21 20	Bajra	Restricted	Import subject to Policy Condition (2) below.
1008 21 30	Ragi	Restricted	Import subject to Policy Condition (2) below.
<b>1008 29</b>	<b>Other:</b>		
1008 29 10	Jawar	Free	
1008 29 20	Bajra	Free	
1008 29 30	Ragi	Free	
<b>1008 30</b>	<b>Canary seeds:</b>		
1008 30 10	Of seed quality	Restricted	Import subject to Policy Condition (2) below.
1008 30 90	Other	Free	
1008 40 00	Fonio	Free	
1008 50 00	Quinoa ( <i>Chenopodium quinoa</i> )	Free	
1008 60 00	Triticale	Free	
<b>1008 90</b>	<b>Other cereals:</b>		
1008 90 10	Of seed quality	Restricted	Import subject to Policy Condition (2) below.
1008 90 90	Other	Free	

\*Imports under Exim code 1005 90 00 is subject to conditions laid down in Policy Circular No.2 dated 14/11/2017 in accordance with the Order dated 31-12-2014 of High Court of Judicature at Hyderabad in WPMP No.43494 of 2014 in WP No.34771 of 2014.

**Policy Conditions of this Chapter:**

- (1) Policy relating to import of wheat by Roller Flour Mills is as follows:

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The State Trading Corporation of India Limited (STC) and the Projects Equipments Corporation (P.E.C.) are permitted to import wheat on behalf of Roller Flour Mills subject to the following conditions:-

- (i) The import should be for meeting the Roller Flour Mills' own requirements for milling purposes and sale of the resultant flour in the domestic market.
- (ii) The import contract should be registered by the importing agency with Agricultural and Processed Food Products Export Development Authority (APEDA).
- (iii) The imported wheat must be sold to the individual Roller Flour Mills on actual user condition.

**[Reference Public Notice No. 31 (PN)/97-02 dated 12<sup>th</sup> August 1997]**

- (2) Import permitted for sowing without a licence subject to the new Policy on Seed Development, 1988 and in accordance with import permit granted under Plant Quarantine (Regulation of Import into India) Order, 2003)
- (3) Import of genetically modified (GM) Rice is 'Restricted'. Import of Rice into India is permitted only if the importer is able to furnish a certificate from the competent Government Authorities from country of export that the exported rice is GM free.
- (4) The existing policy for import of items falling at Exim Codes 1001 19 00 (Durum Wheat: Other) and 1001 99 10 (Other Wheat) shall remain in abeyance till further orders. During this period, import of these items will be allowed freely.

**[Reference Notification No. 35 Dated 8<sup>th</sup> October 2007]**